CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
BANGALORE

CONTEMPT PETITION NO.170/18/2020 IN

ORIGINAL APPLICATION NO.170/647/2019

DATED THIS THE 07th DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

Smt. M. Kalaivani w/o Late Dhamodharan C. aged 60 years, retired as Assistant Passport Officer, Regional Passport Office, Bengaluru-560095, Residing at No.3/1, Krishnappa Garden, Viveknagar Post, Bengaluru-560047.

….PETITIONER

(By Advocate Sh. N. Amaresh vice Sh. A.R. Holla – through video conference)

Vs.

1. Sri Harsh Vardhan Shringla, Secretary, Ministry of External Affairs (PSP Division) South Block, New Delhi-110001.
2. Sri Arun K. Chatterjee, The Chief Passport Officer, Patiala House Annexe, Tilak Marg, New Delhi-110001.
3. Sri Bharath Kumar Kuthati, The Regional Passport Officer, Passport Office, 80 Feet Road, 8th Block, Koramangala, Bengaluru-560095.

…..RESPONDENTS

(By Advocate Sh. Syed S. Kazi– through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, learned counsel representing the petitioner has stated that substantial relief has been granted to the petitioner pursuant to order dated 11.12.2019 passed by this Tribunal in O.A. No.170/647/2019, therefore, the

present Contempt Petition has become infructuous. He further stated that in order to get the complete relief, the petitioner has also given a representation and if the respondents fail to grant her the complete relief, she may have to file a fresh Original Application. Therefore, the Contempt Petition may be disposed of with liberty to file a fresh Original Application.

2.   Accordingly, the Contempt Petition is disposed of with liberty as aforesaid.

3.   Rule of the Court is discharged.

   (**RAKESH KUMAR GUPTA**)   (**SURESH KUMAR MONGA**)
          MEMBER (A)   **MEMBER (J)**

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